

to the Committee.”

1988.

- (ii) “In accordance with the provisions of rule 111 of the Rule of procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Rajghat Samadhi (Amendment) Bill, 1988, which has been passed by the Rajya Sabha at its sitting held on the 27th April, 1988.”

3. The Repealing and Amending Bill, 1988.  
4. The Illegal Migrants (Determination by Tribunals) Bill, 1988.

12.071/2 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

RAJGHAT SAMADHI (AMENDMENT)  
BILL

[English]

**As Passed by Rajya Sabha**

SECRETARY-GENERAL: Sir, I lay on the Table the Rajghat Samadhi (Amendment) Bill, 1988, as passed by the Rajya Sabha.

- (i) **STATEMENTS showing action taken by Government in recommendations made by the Committee.**

SHRI AMAL DATTA (Diamond Harbour): I beg to lay on the table (Hindi and English (Versions) of the following statements:

- (i) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Two Hundred and Twenty-ninth Report (Seventh Lok Sabha) on Opening of a new Automatic Exchange at Bagh Bazar, Calcutta and Projects for installation of three tele-phone exchanges at Railwaypura, Ahmedabad.  
(ii) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Eighteenth Report (Eighth Lok Sabha) on performance of Container Service.  
(iii) Statement showing action taken

12.07 hrs.

ASSENT TO BILLS

[English]

SECRETARY GENERAL: Sir, I lay on the Table copies duly authenticated by the Secretary-General of Rajya Sabha, of the following four Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 22nd April, 1988:-

1. The Parsi Marriage and Divorce (Amendment) Bill, 1988.
2. The Authorised Translations (Central Laws) Amendment Bill,